

Interim Report to teach Fundamental Duties to the citizens of the country;

(b) if so, whether major changes have been proposed in the educational curricula at all levels to create more awareness among citizens about fundamental rights and duties; and

(c) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (c) Justice J.S. Verma Committee, in its Interim Report submitted to the Government, has emphasised a need for a fundamental transformation in the direction and approach to the curricula for teaching Fundamental Duties in schools and teacher education institutions. Views and comments of the State Governments/UT Administrations, educational institutions of repute, NGOs, autonomous bodies etc. have been sought on the interim recommendations of the Committee.

#### **Residential Schools for the Girl Students**

2106. SHRI BUTA SINGH: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government have provided fund during 1997-98 and 1998-99 for establishment of residential schools for the girl-students belonging to Scheduled Castes and Scheduled Tribes;

(b) if so, whether this fund has been fully utilised;

(c) if not, the reasons therefor; and

(d) the action taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): (a) Yes, Sir.

(b) No, Sir.

(c) Due to non-receipt of adequate complete proposals, the fund has not been fully utilised.

(d) All concerned State Governments and implementing agencies have been requested to send complete proposals.

#### **Foreign Investment in Housing Sector**

2107. SHRI VITHAL TUPE:  
SHRI D.S. AHIRE:

Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether any proposal has been explored for foreign investment in Housing Sector during foreign visit;

(b) if so, the details thereof;

(c) whether these proposals have been placed before the Cabinet for approval; and

(d) if so, the time by which these proposals are likely to be implemented?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI): (a) to (d) During the recent visit by Hon'ble Minister of Urban Affairs and Employment to USA, Canada and Europe, foreign investors took keen interest in investing in the housing & real estate sectors. Since foreign direct investment (FDI) is yet not permitted in the housing sector, it was not possible to give any positive reaction.

[Translation]

#### **Overcharged by Drug Companies**

2108. PROF. PREM SINGH CHANDUMAJRA:  
DR. SUSHIL INDORA:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Government propose to recover the overcharged amount from some drug manufacturing companies which charged more price than the fixed price;

(b) if so, the names of such companies and the amount to be recovered from each of such companies separately; and

(c) the steps taken to recover the overcharged amount?